

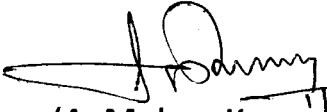
F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 01.03.2016

ORDER NO. 32 of 2016

In furtherance of order No. 29/2016 , Hon'ble Smt. Archana Wadhwa, Member (Judicial) assumed charge as Member (Judicial) at the Headquarter on the Forenoon of 01.03.2016. The Hon'ble President has been pleased to modify Order No. 23/2016 to the extent indicated below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble President Mr. Justice G. Raghuram	From 01.03.2016 to 03.03.2016	All Single Member Customs matters as notified
Hon'ble Ms. Archana Wadhwa, Member(Judicial)	From 01.03.2016 to 03.03.2016	All Single Member Excise matters as notified


(A. Mohan Kumar) 11/3/16
Registrar

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Dy Registrar